

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/45/IB/2017
IN
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : ~~CKPL~~ ^{BIL} STEELS PVT LTD
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

HARSHINI .J
(Representing counsel)

counsel for applicant

[Signature]

ASHOK MAGNETICS
LTD
& IRP

R S V BIZAMANIAN
COUNSEL FOR
RESPONDENTS

[Signature]

ORDER

Counsel representing the Applicant present. Counsel for IRP present. Counsel IRP is directed to file reply in CA/45/IB/2017 and CA/46/IB/2017. Put up on **08.01.2018 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)